

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.241 – IA 347 of 2018
ITEM No.242 – MA 1 of 2020
in
CP 36 of 2018

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Shailesh U Vakharia

.....Applicant

V/s

Shree Saisang Associates Pvt Ltd & Ors

.....Respondent

Order delivered on: 25/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, Adv.

For the Respondent : Mr. Hemant Rana, Adv. for Mr. S Suryanarayan, Adv.

ORDER

IA 347 of 2018 & MA 1 of 2020

Pleadings are complete.

List for final hearing on 27.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)